

- (b) if so, the details thereof; and
- (c) the details of funds provided to Andhra Pradesh?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO) : (a) and (b) Yes, Sir. Ministry of Panchayati Raj (MoPR) provides assistance to States for training of Elected Representatives (ERs) and functionaries of Panchayats under the schemes of Backward Regions Grant Fund (BRGF), Rashtriya Gram Swaraj Yojana (RGSY) and Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA).

(c) The details of funds released to Andhra Pradesh under BRGF, RGSY and PMEYSA schemes during last three years is as under:

Year	Amount Released (Rs. In Crore)		
	BRGF	RGSY	PMEYSA
2009-10	22.11	6.22	0.16
2010-11	13.00	6.23	0.0012
2011-12	6.07	-	-

Resignation by Sarpanches in Jammu and Kashmir

†2243. SHRI DHARMENDRA PRADHAN : Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it is a fact that several Sarpanches in Jammu and Kashmir have resigned following terrorists threats in the last one year;
- (b) if so, the details of such incidents occurred in Jammu and Kashmir;
- (c) whether Government has formulated any scheme for the security of the Sarpanches in the State of Jammu and Kashmir; and
- (d) if so, the details thereof ?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO) : (a) Yes, Sir. As per information received from the State Government, a total number of 80 Panches and Sarpanches have tendered their resignation following terrorist threats in the last one year. But out of these 68 members have withdrawn their resignations.

†Original notice of the question was received in Hindi.

(b) The details of the Sarpanches/Panches killed in militancy related incidents as intimated by the State Government, are as under:

Sl.No.	District	Block	Particulars of Sarpanch/Panch	Panchayat/ Village	Designation	Date of Death
1	Kulgam	Qaimoh	Gh. Mohammad Dar, S/o Ab. Gani Dar, R/o Howoorah	Rampora	Sarpanch	09.02.2012
2	Baramulla	Pattan	Gh. Mohammad Yattoo S/o Ab. Karim Yattoo, R/o Rajpora	Palhalan-A	Sarpanch	09.09.2012
3	Baramulla	Wagoora	Mohammad Shafi Teli S/o Habib Ullah Teli R/o Nowpora	Nowpora	Deputy Sarpanch	23.09.2012

(c) and (d) The Government of Jammu and Kashmir has taken some measures to ensure security to the elected representatives of Panchayats. These include night patrolling by security forces in the areas which are perceived to be vulnerable to such attacks.

National Equal Development Scheme

†2244. SHRI JUGUL KISHORE : Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether Government has launched/included National Equal Development Scheme; and

(b) if so, the, details thereof and progress made with regard to inclusion of this scheme and reasons therefor?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO) : (a) The Ministry of Panchayati Raj does not have any proposal to launch such scheme.

(b) Does not arise.